

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.309**

CA-274/2020

In

IB-1200(ND)/2019

**IN THE MATTER OF:**

M/s. Paam Eatables Ltd.

.... APPLICANT/PETITIONER

**Vs.**

M/s. Rudra Buildwell Construction Pvt. Ltd.

....RESPONDENT

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 23.09.2022**

**CORAM:**

**SHRI L.N.GUPTA**

**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**

**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Rahul Malhotra, Adv. Abdus Samad

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 09.11.2022.

  
**(Court Officer)**  
**Court-III**